

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 97, 120, 122 , 134, 136, 141, 146 & 193 of 2013

Dated : 14th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 97 of 2013 &
IA-56 of 2014**

NTPC Ltd. ... Appellant(s)

Versus

**Central Electricity Regulatory Commission & Anr.
Respondent(s)**

**Counsel for the Appellant(s) : Ms. Poorva Saigal
Ms. Swagatika Sahoo
Ms. Poorva Sahegal
Ms. Anushree Bardhan**

**Counsel for the Respondent(s): Mr. M.S.Ramalingam for
Mr. K.S. Dhingra R-1
Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R.2**

Appeal No. 120 of 2013 & I.A. No. 77 of 2014

NTPC Ltd. Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Ms. Poorva Saigal
Ms. Swagatika Sahoo
Ms. Poorva Sahegal
Ms. Anushree Bardhan**

Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
 Mr. Pradeep Misra
 Mr. Manoj Kumar Sharma
 for R.10
 Mr. R.B. Sharma for R.4, 5 & 18

Appeal No. 122 of 2013 & I.A. No. 75 of 2014

NTPC Ltd. **Appellant(s)**

Versus

**Central Electricity Regulatory
 Commission & Ors.** **Respondent(s)**

Counsel for the Appellant(s) : Ms. Poorva Saigal
 Ms. Swagatika Sahoo
 Ms. Poorva Sahegal
 Ms. Anushree Bardhan

Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
 Mr. Pradeep Misra
 Mr. Manoj Kumar Sharma
 for R.2
 Mr. R.B. Sharma for R.7
 Mr. Alok Shankar for TPDDL
 Mr. Bipin Gupta
 Mr. S.K. Bansal for R.3 to 5

Appeal No. 134 of 2013 & I.A. No. 76 of 2014

NTPC Ltd. **Appellant(s)**

Versus

**Central Electricity Regulatory
 Commission & Ors.** **Respondent(s)**

Counsel for the Appellant(s) : Ms. Poorva Saigal
 Ms. Swagatika Sahoo
 Ms. Poorva Sahegal
 Ms. Anushree Bardhan

Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
 Mr. Pradeep Misra

**Mr. Manoj Kumar Sharma
for R.2
Mr. R.B. Sharma for R. 7
Mr. Alok Shankar for TPDDL**

**Appeal No. 136 of 2013 &
I.A. No. 21 of 2014**

In the matter of:

NTPC Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ...

Respondent(s)

**Counsel for the Appellant(s) : Ms. Poorva Saigal
Ms. Swatika Sahoo
Ms. Poorva Sahegal
Ms. Anushree Bardhan**

**Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
Mr. Pradeep Misra
Mr. Manoj Kumar Sharma
for R 2
Mr. R.B. Sharma for R.7
Mr. Alok Shankar for TPDDL**

Appeal No. 141 of 2013 & I.A. No.67 of 2014

NTPC Ltd. Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Ms. Poorva Saigal
Ms. Swatika Sahoo
Ms. Poorva Sahegal
Ms. Anushree Bardhan**

**Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
Mr. Pradeep Misra
Mr. Manoj Kumar Sharma
for R.10
Mr. R.B. Sharma for R.4, 5 & 17**

Mr. Alok Shankar for TPDDL

Appeal No. 146 of 2013 & I.A. No. 74 of 2014

NTPC Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

**Counsel for the Appellant(s) : Ms. Poorva Saigal
Ms. Swatika Sahoo
Ms. Poorva Sahegal
Ms. Anushree Bardhan**

**Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
Mr. Pradeep Misra
Mr. Manoj Kumar Sharma
for R. 2
Mr. R.B. Sharma for R. 7
Mr. Alok Shankar for TPDDL**

**Appeal No. 193 of 2013 &
I.A. No. 57 of 2014**

NTPC Ltd. ... Appellant(s)

Versus

**Central Electricity Regulatory Commission & Ors. ...
Respondent(s)**

**Counsel for the Appellant(s) : Ms. Poorva Saigal
Ms. Swatika Sahoo
Ms. Poorva Sahegal
Ms. Anushree Bardhan**

**Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
Mr. Pradeep Misra
Mr. Manoj Kumar Sharma
for R. 2**

Mr. R.B. Sharma for R.4, 5 & 7

ORDER

Post these matters for further hearing on **15.07.2014**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/kt